

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/17/2017
NAME OF THE PETITIONER(S) : S.P. VELUMANI
NAME OF THE RESPONDENT(S) : MAGNUM SPINNING MILLS INDIA PVT LTD
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. VIDHYASHANKAR }
R. ASHOKKUMAR }

Counsel For Respondents



ORDER

Counsel for Petitioner present. Counsel for Respondent filed counter. However, Counsel for Respondent submitted that there is a mention in the counter but C.D. has not been supplied and also documents filed are informal. Counsel for Respondent is directed to supply the CD and translate the documents which are in Tamil. Counsel for Petitioner will file rejoinder. Put up on **10.08.2017 at 10.30 A.M.**



(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)